

CODE OF CRIMINAL PROCEDURE (GUJARAT 2ND AMNDT.) ACT, 1976

SHRI K. RAGHU RAMAIAH: On behalf of Shri Om Mehta, I beg to lay on the Table a copy (Hindi and English versions) of the Code of Criminal Procedure (Gujarat Second Amendment) Act, 1976 (President's Act No. 30 of 1976) published in Gazette of India dated the 7th July, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library See No LT-10957/76].

GIST OF VARIOUS CENTRAL AND STATE ENACTMENTS ADDED TO THE NINTH SCHEDULE OF THE CONSTITUTION, NOTIFICATION UNDER REPRESENTATION OF THE PEOPLE ACT, REGISTRATION OF ELECTORS (AMNDT) RULES, 1976, CONDUCT OF ASSEMBLY ELECTIONS (SIKKIM) RULES, 1976, REPORT ON GENERAL ELECTIONS TO GUJARAT ASSEMBLY, 1975 AND TAMIL NADU HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS (AMNDT AND SPECIAL PROVISIONS) ACT, 1976

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR V A SEYID MUHAMMAD) I beg to lay on the Table:—

(1) A statement (Hindi and English versions) giving the gist of various Central and State enactments added to the Ninth Schedule to the Constitution and the reasons for their inclusion in pursuance of the direction given by the Speaker during discussion on the Constitution (Forty-second Amendment) Bill, 1976.

(2) A copy of Notification No. SO 367(E) (Hindi and English versions) published in the Gazette of India dated the 25th May, 1976, issued under sub-section (1) of section 8A of the Representation of the People Act, 1951.

(3) A copy of the Registration of Electors (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O.

425(E) in Gazette of India dated the 23rd June, 1976, under sub-section (3) of section 28 of the Representation of the People Act, 1950.

(4) A copy of the Conduct of Assembly Elections (Sikkim) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 426(E) in Gazette of India dated the 23rd June, 1976, under sub-section (3) of section 169 of the Representation of the People Act, 1951.

(5) A copy of the Report (Hindi and English versions) on General Election to Gujarat Legislative Assembly, 1975—Statistical.

(6) A copy of the Tamil Nadu Hindu Religious and Charitable Endowments (Amendment and Special Provisions) Act, 1976 (Hindi and English versions) (President's Act No 24 of 1976) published in Gazette of India dated the 1st June, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 [Placed in Library. See No. LT-10958/76]

REPORTS ON WORKING OF THE NATIONALISED BANKS AND AUDIT REPORTS THEREON FOR THE YEAR 1975

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): On behalf of Shri Pranab Kumar Mukherjee, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(1) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1975 along with the Accounts and Auditor's Report thereon.

(2) Report on the working and activities of the Bank of India for the year ended the 31st December,